

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 8 /2004-09
NEW DELHI: the 28th September, 2004

In exercise of the powers conferred under paragraph 2.4 of the Foreign Trade Policy 2004-2009 and Paragraph 1.1 of Handbook of Procedures (Vol.1) , the Director General of Foreign Trade hereby makes the following **corrections** in the DEPB rates modified/amended /corrected vide Public Notice No. 7/2004-2009 dated 23.9.2004 :-

PRODUCT GROUP : TEXTILES

PRODUCT CODE : 89

- (1) DEPB Entry No. 48 : The DEPB rate corrected to read as 3.90 instead of 5.50
- (2) DEPB Entry No. 50 : The DEPB rate corrected to read as 7.2 instead of 5.00
- (3) DEPB Entry No. 55B : The DEPB rate corrected to read as 6.60 instead of 7.20
- (4) DEPB Entry No. 60 : The value cap corrected to read as Rs. 300.00 per piece instead of NIL.
- (5) DEPB Entry No. 75 : The DEPB rate corrected to read as 3.30 instead of 4.40

This issues in Public interest.

Sd/-

(K.T. CHACKO)
DIRECTOR GENERAL OF FOREIGN TRADE
Copy to all concerned

By order etc

(S.B.S.Reddy)
Jt. Director General of Foreign Trade

Issued from File No. 01/87/171/000001/AM05/DES VIII/Vol.V)